

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Smt. M. H. More**  
**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 06-08-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
1	POCSO SPL CASE	100591/2017	The State Nirmal Nagar Police Station Vs Faziulla Abdul Rauf Sayyed	
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100310/2016	THE STATE OF WORLI POLICE STATION Vs AMIT SUNIL BAGADE	
<b><u>EVIDENCE</u></b>				
3	POCSO SPL CASE	100285/2019	The State of Maharashtra - Wadala Police Station Vs Rahul @ Assaful Alam Shaikh	PP
<b><u>APPEARANCE</u></b>				
4	POCSO SPL CASE	100041/2018	The State of Shivaji Park Police Station Vs Sushant Samip Thakur	
5	REMAND APPL POCSO	100387/2020	STATE GOVERNMENT- Pant Nagar Police Station Vs Maqbool Ahmed Shaikh @ Mohammed Ali shaikh - Applicant	SPP Anil Jadhav
<b><u>REPORT</u></b>				
6	M A IN ABA	100211/2020	Ashish Narendra Singh Vs State RCF Police Station	Suvarna Avhad Vast
<b><u>R-E U-S 299 CR.P.C</u></b>				
7	SESSIONS CASE	100650/2013	The State Oshiwara P. Stn. Vs Dilawar Mijajur Hussain	
8	POCSO SPL CASE	100267/2016	THE STATE OF TROMBAY POLICE STATION. Vs DILSHAD IRSHAD ANSARI	